

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6352  
ANSWERED ON:05.05.2015  
PROTECTION OF FUNDAMENTAL RIGHTS  
Chandrakasi Shri M.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the details of the agency or organisation other than the judiciary having the responsibility to protect the fundamental rights of citizens conferred by Articles 19&#22 of the Constitution;
- (b) whether any separate institutional mechanism is presently functional at national or State/UT level for investigation and prosecution in the cases of violation of fundamental rights of citizens;
- (c) if so, the details thereof and if not, reasons therefor; and
- (d) whether the Government has any proposal to constitute another commission to look into the aspects of police brutality, police-reforms, prison-reforms etc. towards ensuring protection of the rights of citizens and if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a) to (d): Madam, the information is being collected and will be laid on the table of the House